(c) The existing telephone exchanges are being expanded wherever feasible and new ones are being opened to provide more telephone connections in each of these cities, subject to availability of resources.

[English]

Violation of Conditions of Licence by the Apparels Export Promotion Council

4009. SHRI ANANDA PATHAK: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

- (a) whether Government have received applications regarding gross violations of the conditions of the licence granted under section 25 of the Companies Act, by the Appare's Export Promotion Council, New Dethi:
- (b) if so, whether any action has been taken in this regard;
 - (c) if so, the results thereof; and
- (d) if no action has been taken, the reasons therefor?

THE MINISTER OF STAGE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SERI ARIF MOHAMMAD KHAN) : (a) The Regional Director. Department of Company Affairs, Kanpur, to whom the powers of the Central Government under Section 25 of the Companies Act, have been delegated, has intimated that no applications regarding gross violations of the conditions of the licence granted under Section 25 of the Companies Act by the Appareis Export Promotion Council, New Dolhi, have been received by him.

(b) to (d): Does not arise in view of what has been stated in (a) above.

Plastic Industry

4010. SHRI V.S. VIJAYA-RAGHAVAN:

SHRI K. KUNJAMBU:

Will the Minister of PETROLEUM be pleased to state:

- (a) whether the plastic goods have a high demand potential in the country;
- (b) whethre it is the policy of Government to encourage this industry; and
- (c) if so, the incentives available to the plastic goods manufacturers in the small scale sector?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) Various incentives, such as concessional finance for units being set up in backward areas, machinery on hire-purchase, certain excise duty concessions, reservation of certain products for the small scale sector are also available to small scale units manufacturing plastic goods.

Value of Gas Flared due to Non-Availability of Bottling Equipment and LPG Cylinders

- 4011. SHRI B. B. RAMAIAH: Will the Minister of PETROLEUM be pleased to state:
- (b) whether large quantity of natural gas is being flared due to non-availability of bottling equipment and LPG cylinders;
- (b) the total investment needed for the above by way of imports, indicating the value of gas flared if it was sold to domestic consumers; and
- (c) the quantity of gas flared so far indicating its value on the basic of retail consumer prices?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA); (a) No, Sir. Natural Gas is not bottled